

(b) if so, the reasons therefor; and

(c) whether Government are considering to provide for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) yes, Sir.

(b) Since there are many other fora in which employees would have opportunity to ventilate their grievances to the Sangathan, no need was felt to have representatives of the employees associations on the Board of Governors or the Sangathan.

(c) No, Sir.

Bogus Teaching Institutions

1768. **SHRI AMAR SINGH:**

SHRIMATI JAYAPRADA NAHATA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that bogus training institutions and teaching shops are flourishing in the capital which are luring students with blandishment of all sorts of courses and degrees;

(b) if so, what is the number of such institutions in the capital;

(c) what action Government have taken against such institutions/shops; and

(d) whether there is any proposal under Government's consideration to periodically publish the names of such institutions for the information of innocent students who are cheated by them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (d) A Malpractice Prevention Cell has been set up in the Department of Secondary Education & Higher Education to prevent malpractices indulged in by fake educational institutions. Similar Cells have also been established in national institutions under the Department of Secondary Education & Higher Education. A strategy has been chalked out to curb misleading and illegal advertisements.